

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:492
ANSWERED ON:13.08.2012
SPEED GOVERNORS
Ahir Shri Hansraj Gangaram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has made installation of speed governors mandatory to control the speed of vehicles in the country;
- (b) if so, whether the Government has issued any directions to the State Governments in this regard;
- (c) if so, the details thereof; and
- (d) the names of States wherein installation of speed governors has been made compulsory?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) to (d) A proposal to mandate fitment of speed governor (speed limiting device) or speed limiting function in certain categories of transport vehicles under the provisions of Central Motor Vehicles Rules, 1989, is under process.